NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

17. CP/430(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH	SHRI KISHORE VEMULAPALLI
MEMBER (Technical)	MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Raju Mahajan
Vs
West Coast Rasayan International Pvt Ltd & Ors.

Section 241(1), 242(4) of Companies Act, 2013

ORDER

1. Adv. Gauraj Shah a/w CS Sidharth Doshi for the petitioner present through virtual mode. Adv. Prachi Wazalawar a/w Adv. Arusha Bapat for Respondent no.2 & 4 present through physical mode.
2. Ld. Counsel for the Petitioner seeks some time to place on record the additional affidavit.
3. Post this matter on **29.08.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)